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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|------------------------------|----------|-------------------------|----------|--------------------------------------|
| CP(CAA) No.14/BB/ 2017 | - | For filing OL report | 230/ 232 | Darshita India Happy Homes Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|---|
| 1. | Sinchana.M.R for Prema Hatti | ROC/RA |  |
| 2. | Uday Shankar Assts 9482848179 | Petitioner |  |

Counsel for petitioner is present. She reported that the petitioner has no comments on the ROC's report. Smt. M.R. Sinchana for Smt. Prema Hatti appearing for ROC is present. Report from OL office is not received.

Time granted till 08.11.2017.


MEMBER (J)


MEMBER (T)